

**Government of Jammu and Kashmir
Revenue Department
Civil Secretariat, Jammu/Srinagar**

Notification

Srinagar, the 11th April, 2025.

SO **89** .- In exercise of the powers conferred by section 17(1) and 18(1) of the Haj Committee Act, 2002 (35 of 2002) read with rule 20 of the Haj Committee Rules, 2002, the Government of Jammu and Kashmir hereby appoints Shri Mian Altaf Ahmad, Member of Parliament, Rajouri-Anantnag Parliamentary Constituency as member of the Jammu and Kashmir Union Territory Haj Committee.

The term of the member shall be co-terminous with the members appointed vide notification S.O. 344 of 2022 dated 20.07.2022.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Kumar Rajeev Ranjan) IAS
Secretary to the Government

No: Rev-HAJA/33/2022(174495)

Dated: **11.04.2025**

Copy to:-

**Shri Mian Altaf Ahmad,
Member of Parliament**

Copy also to the:-

1. Ld. Advocate General, Hon'ble High Court of J&K and Ladakh.
2. All Financial Commissioners (ACS).
3. Additional Chief Secretary to Hon'ble Chief Minister, J&K.
4. Director General of Police, J&K.
5. All Principal Secretaries to the Government.



6. Principal Resident Commissioner, 5 Prithvi Raj Road, New Delhi.
7. Principal Secretary to the Lieutenant Governor, J&K.
8. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
9. Joint Secretary, Ministry of Minority Affairs, Government of India.
10. Chief Electoral Officer, J&K.
11. All Commissioner/Secretaries to the Government.
12. Commissioner Secretary to the Government, General Administration Department.
13. Divisional Commissioner Kashmir/Jammu.
14. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
15. Registrar General, Hon'ble High Court of J&K and Ladakh.
16. Chief Executive Officer, Haj Committee of India, Mumbai.
17. All Deputy Commissioners of UT, J&K.
18. Director Information, J&K.
19. Director, Archives, Archaeology and Museums, J&K.
20. Chief Executive Officer, J&K Waqf Board.
21. Executive Officer, J&K Union Territory Haj Committee.
22. General Manager, Government Press, Jammu/Srinagar with the request to publish the notification in the Jammu and Kashmir Official Gazette.
23. I/C Website, Revenue Department.

(Sheetal Choudhary)

Under Secretary to the Government